NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 103/9/HDB/2018
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	ESK India Commercs & Trade Pvt Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shilcouth Hanihavan Led Ashutosh Gupla	Advacato		By

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr, Srikanth Hariharan representing Mr.Ashutosh Gupta, the learned counsel for the Petitioner;

Post the case on 06.03.2018

Member (T)

Member (J)